

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 4731  
TO BE ANSWERED ON 22.07.2019**

**Guidelines of UGC**

**4731. SHRI RAJ KUMAR CHAHAR:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether private universities established by the Centre are governed by the rules/directions/Regulations/notifications/Guidelines of University Grants Commission (UGC);
- (b) whether these Universities are given some kind of governance/rules mentioned above for the technical education/degrees by their respective councils such as Medical Council of India, Pharmacy Council of India or AICTE etc., if so, the details thereof;
- (c) whether private universities ask the students seeking admission to their courses to deposit their Migration Certificates/Class X and XII Original Certificates and Marksheets and if so, the details thereof; and
- (d) whether the Government has taken any action against the institutions and if so, the details thereof along with the steps taken by the Government in this regard?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a): No, Sir. No Private University has been established by the Central Government. All the existing Private Universities have been established by the Act of State Legislatures concerned. These Private Universities are regulated by University Grants Commission (UGC) (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003.

(b): As per the UGC Regulations, 2003, every Private university is required to fulfil the minimum criteria in terms of programmes, faculty, infrastructural facilities, financial viability, etc., as laid down from time to time by the UGC and other concerned statutory bodies such as All India Council for Technical Education (AICTE), Bar Council of India (BCI), Dental Council of India (DCI), Indian Nursing Council (INC), Medical Council of India (MCI), National Council for Teacher Education (NCTE), Pharmacy Council of India (PCI), etc.

(c): The UGC has issued Notification on Refund of Fees and Non-Retention of Original Certificates in October, 2018. As per the UGC's Notification, no Higher Educational Institutions including Private University can insist upon the students to submit their original academic and personal certificates, like, mark-sheets, school leaving certificates and other such documents, at the time of submitting admission form, but the submission of self-attested copies thereof shall be mandatory.

(d): On receipt of complaints regarding retention of original certificates by any University, UGC asks the University concerned to take necessary action in the matter, as per the UGC Notification.

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